

# WHEEL AND AXLE TEXTILES LIMITED

CIN: L17114GJ1988PLC013255

Regd Office: Garden House Dr Amichand Shah Wadi, Rampura Tunki, Surat - 395 003; Gujarat.

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## POST OFFER ADVERTISEMENT

This advertisement is being issued by **Arihant Capital Markets Limited**, Manager to the Offer on behalf of Mr. Vasudev Fatandas Sawlani; Mr. Murlil Fatandas Sawlani; Mr. Harish Fatandas Sawlani; Mrs. Priya Vasudev Sawlani; Mrs. Disha Murlidhar Sawlani; and Mrs. Reena Harish Sawlani ("Acquirers"), pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("**SEBI SAST Regulations**") in respect of Open Offer to acquire 1,25,500 Equity Shares, constituting 25.10% of the voting Equity Share Capital (the "Offer") of **Wheel And Axle Textiles Limited ("Target Company")**. The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on April 22, 2015 in (a) Business Standard, all India English and Hindi editions; (b) Mumbai Lakshwadeep, Mumbai Marathi edition; and (c) Kesari, Surat Gujarati edition.

1. Name of the Target Company : Wheel And Axle Textiles Limited
2. Name of the Acquirers : Mr. Vasudev Fatandas Sawlani;  
Mr. Murlil Fatandas Sawlani;  
Mr. Harish Fatandas Sawlani;  
Mrs. Priya Vasudev Sawlani;  
Mrs. Disha Murlidhar Sawlani; and  
Mrs. Reena Harish Sawlani.
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Sharex Dynamic (India) Private Limited
5. Offer Details:
  - a. Date of Opening of the Offer : June 9, 2015
  - b. Date of closure of the Offer : June 22, 2015
6. Date of payment of consideration : July 2, 2015
7. Details of Acquisition:

| Sr. No. | Particulars                                                                                                                                                                                     | Proposed in the offer document                       | Actual                                                            |
|---------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------|-------------------------------------------------------------------|
| 7.1     | Offer Price                                                                                                                                                                                     | Rs. 193.05                                           | Rs. 193.05                                                        |
| 7.2     | Aggregate number of shares tendered                                                                                                                                                             | 1,25,500                                             | 1,17,900                                                          |
| 7.3     | Aggregate number of shares accepted                                                                                                                                                             | 1,25,500                                             | 1,17,850                                                          |
| 7.4     | Size of the Offer (Number of shares multiplied by offer price per share)                                                                                                                        | Rs. 2,42,27,775/-                                    | Rs. 2,27,50,942.50                                                |
| 7.5     | Shareholding of the Acquirers before Agreement / Public Announcement (No. & %)                                                                                                                  | NIL                                                  | NIL                                                               |
| 7.6     | Shares Acquired by way of Agreement <ul style="list-style-type: none"><li>Number</li><li>% of Fully Diluted Equity Share Capital</li></ul>                                                      | 3,74,500<br>74.90%                                   | 3,74,500<br>74.90%                                                |
| 7.7     | Shares Acquired by way of Open Offer <ul style="list-style-type: none"><li>Number</li><li>% of Fully Diluted Equity Share Capital</li></ul>                                                     | 1,25,500<br>25.10%                                   | 1,17,850<br>23.57%                                                |
| 7.8     | Shares acquired after Detailed Public Statement <ul style="list-style-type: none"><li>Number of shares acquired</li><li>Price of the shares acquired</li><li>% of the shares acquired</li></ul> | NIL                                                  | NIL                                                               |
| 7.9     | Post offer share holding of Acquirer <ul style="list-style-type: none"><li>Number</li><li>% of Fully Diluted Equity Share Capital</li></ul>                                                     | 5,00,000<br>100.00%                                  | 4,92,350<br>98.47%                                                |
| 7.10    | Pre & Post offer shareholding of the Public                                                                                                                                                     | Pre-Offer : 1,25,500<br>(25.10%)<br>Post-Offer : NIL | Pre-Offer : 1,25,500<br>(25.10%)<br>Post-Offer : 7,650<br>(1.53%) |

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI SAST Regulations.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and at the Registered Office of the Target Company

**On Behalf of the Acquirers issued by the Manager to the Offer**

**MANAGER TO THE OFFER**

**ARIHANT capital markets ltd.**

**Merchant Banking Division**

**SEBI REGN NO.: INM 000011070**

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Building No. 10, Guru Hargovindji Marg,  
Chakala, Andheri (E), Mumbai - 400 093.

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Website: www.arihantcapital.com

**Contact Persons: Mr. Amol Kshirsagar /  
Mr. Satish Kumar P.**

**Place : Mumbai**

**Date : July 6, 2015**

